

(b) The Board have sanctioned the same allowances and on the same rates and conditions as are applicable to the P. and T. Department staff.

पैप्सू में डाक और तार विभाग के कर्मचारियों

*५२४. डा० सत्यवादी : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) पैप्सू का डाक व तार विभाग केंद्रीय सरकार ने अपने नियन्त्रण में किस तारीख से लिया ;

(ख) इस परिवर्तन के समय बहानों के टेलीफोन आदि का वतन-क्रम क्या था ;

(ग) क्या यह सच है कि केंद्रीय सरकार द्वारा वतन-क्रम लागू करने तथा वरिष्ठता सूची तैयार करने में पैप्सू के कुछ पुराने कर्मचारियों को वे लाभ नहीं दिये गये, और

(घ) यदि हां, तो इसके कारण क्या हैं ?

संचार उपमंत्री (श्री राज बहादुर) : (क) १२-४-५० ।

(ख) (१) ४०-२-६० रूपय और (२) ४५-२-६० रूपय ।

(ग) प्रश्न स्पष्ट नहीं हैं । लिये गये सब स्थायी कर्मचारियों को केंद्रीय या पूर्व-रियासत के वतन-क्रम को चुनने का विकल्प दिया गया था ।

उनकी वरिष्ठता के प्रश्न पर सरकार सन्तुष्ट-रूप से विचार कर रही हैं ।

(घ) ऊपर (ग) के उत्तर के अनुसार यह प्रश्न ही नहीं उठता ।

ACCIDENTS IN DIGWADIH COLLIERY

106. **Shri P. C. Bose:** Will the Minister of Labour be pleased to state:

(a) whether it is a fact that a coal seam at Digwadih Colliery in the Jharia coal-fields caught fire on the 2nd January, 1955;

(b) if so, the causes of the fire;

(c) the steps taken to control it;

(d) the estimated loss to coal property due to the fire; and

(e) the number of mine workers retrenched as a result thereof?

The Minister of Labour (Shri Khandubhai Desai): (a) Yes, thick smoke was noticed issuing out of a shaft connected with No. 15 seam on the 1st January, 1955.

(b) As far as is known at present, it was apparently not a case of spontaneous heating but one of small local fire.

(c) The affected area has been sealed off.

(d) As it appears to be a case of small local fire, there should not be much loss of coal. The extent of the loss is not at present known.

(e) Nil.

LEAVE RESERVE

107. **Shri Ramananda Das:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the Postmaster General, West Bengal Circle has not yet sanctioned leave reserve staff in the P. and T. Motor Services despite the orders of the Director-General in this regard; and

(b) if so, the steps taken in the matter?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). Yes. The leave reserve staff is, however, stated to be not necessary because the number of vehicles actually on the road is far less than the strength of the permanent drivers. The position will however be reviewed.

R.M.S. VAN DRIVERS

108. **Shri Ramananda Das:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the drivers of R. M. S. Vans in Calcutta are

required under compulsion to perform duties over and above the normal working hours due to paucity of staff; and

(b) if so, the steps Government propose to take in the matter?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Sometimes a driver of an R. M. S. Van in Calcutta may be required to perform overtime duty not due to paucity of staff but on account of some administrative need.

(b) Does not arise.

MAIL VANS

109. Shri Ramananda Das: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that dilapidated vans without road-worthiness are being used at Calcutta for conveyance of mails; and

(b) if so, the steps Government propose to take in the matter?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). Only road-worthy vehicles are put in service. It is, however, proposed to replace shortly 33 vehicles which have done large mileages by new ones.

CENTRAL TELEGRAPH OFFICE FOR BARODA

110. Dr. Amin: Will the Minister of Communications be pleased to state:

(a) whether any representation has been received from the people of Baroda for the opening of a Central Telegraph Office in Baroda; and

(b) if so, the decision taken thereon?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes, very recently.

(b) The latest traffic statistics do not justify conversion of the existing Telegraph branch into a Central Telegraph Office.

PHARMACEUTICAL ENQUIRY COMMITTEE

111. Dr. Amin: Will the Minister of Health be pleased to state the action taken by Government on the recommendation made by the Pharmaceutical Enquiry Committee that the administration of Drugs Control should be centralised for the uniform and effective enforcement of the Drugs Act?

The Minister of Health (Rajkumari Amrit Kaur): The views of the State Governments have been invited on the recommendation made by the Pharmaceutical Enquiry Committee.

The same was also placed for consideration before the Central Council of Health at their meeting recently held in Trivandrum.

CO-OPERATIVE FRAMING

112. Shri Karni Singhji: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Central Government have received any proposals from the Government of Rajasthan for the development of co-operative farming; and

(b) whether any amount has been allotted for this purpose?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No, Sir.

(b) The question does not arise.

URBAN WATER SUPPLY AND SANITATION SCHEME FOR RAJASTHAN

113. Shri Karni Singhji: Will the Minister of Health be pleased to state:

(a) the amount allotted to the Rajasthan Government for the development of urban water supply, drainage and sullage schemes during the first three years of the First Five Year Plan; and

(b) the names of the cities and towns for which the schemes have been approved?